

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD**

REGIONAL BENCH, COURT NO. 2

SERVICE TAX APPEAL NO. 10419 OF 2014

[Arising out of OIA-PJ/108-109/VDR-II/2013-14 dated 23/05/2013 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-II]

VADODARA MAHANAGAR SEVA SADAN

Land & Estate Division-Commercial,
Khanderao Market Building, Raj Mahel Road,
Vadodara, Gujarat

Appellant

Vs.

**COMMISSIONER OF SERVICE TAX-
VADODARA-II**

1st Floor... Room No.101,
New Central Excise Building,
Vadodara,
Gujarat-390023

Respondent

Appearance:

None appeared for the Appellant

Shri Himanshu P Shrimali, Superintendent (Authorized Representative) for
the Respondent

CORAM:

HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

HON'BLE MR. C. L. MAHAR, MEMBER (TECHNICAL)

Date of Hearing / Decision : 14.05.2024

The appeal is disposed of. For order, see order of date in Service Tax
Appeal No. 12901 of 2013.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(C. L. MAHAR)
MEMBER (TECHNICAL)**